## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 218 OF 2016**

Dated: 27th August, 2018

In the matter of:

Hindustan Petroleum Corporation Ltd. ....Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)

## **ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on <u>14.09.2018</u>.

Court Master/PA

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